

Title: Introduction of the Hoarding and Profiteering Prevention Bill, 1998.

15.22 hrs.

SHRI E. AHAMED (MANJERI): Sir, I beg to move for leave to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use."

The motion was adopted.

SHRI E. AHAMED (MANJERI): Sir, I introduce the Bill.

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